

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Jigsaw Solutions  
Vs  
M/s. Insara Technologies Pvt Ltd.

**MAIN PETITION NUMBER** : CP/559/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/1062(CHE)2024

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**ORDER**

Present: Shri. Arvind Rajagopal, Ld. Counsel for the Liquidator.

This application has been filed to take on record the 22<sup>nd</sup> Progress Report for the quarter ended 31.03.2024.

Liquidator is directed to expedite the liquidation process and complete within two months.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

**Sd/-**

**VENKATARAMAN SUBRAMANIAM**  
MEMBER (TECHNICAL)

**Sd/-**

**SANJIV JAIN**  
MEMBER (JUDICIAL)

vs